## GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

## LOK SABHA UNSTARRED QUESTION NO. 1209 TO BE ANSWERED ON 30<sup>TH</sup> JULY, 2024

## RELIEF TO PINEAPPLE FARMERS OF KERALA

1209. SHRI HIBI EDEN:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government has taken any steps to provide relief to pineapple farmers who have been affected by the heatwave conditions across the State of Kerala particularly in Ernakulam;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

## **ANSWER**

MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a) & (b): Yes. To address this crisis of pineapple farmers affected by the heatwave conditions across the State of Kerala, a meeting was chaired by Hon'ble Minister of Agriculture Shri P. Prasad on May 3, 2024 and a decision was made to conduct field assessments in every district affected by drought to accurately gauge the losses suffered by farmers at the grass root level. To facilitate this, expert committee was formed with members of relevant departments and an expert team also conducted visits to drought-affected farms across the entire district of the State on a block-by-block basis to assess the extent of agricultural crop losses and it was reported that an area of 27.3 Ha of pineapple has been directly damaged in Ernakulam District. Moreover, it has been assessed that there was yield reduction and shortage of quality planting materials due to heatwave.

In this regard, State Government of Kerala has extended provision in online AIMS portal for application submission for assistance to crop loss due to natural calamity under calamity type heat wave till 31/7/2024. Under the program, there is a provision of assistance of Rs. 18750/ha (including Rs. 1750/ha as State share and Rs. 17000/ha as SDRF

assistance) to eligible pineapple farmers for crop loss under heatwave. Apart from this, State crop insurance scheme also provide compensation for pineapple at the rate of Rs 50,000/-Ha for crop loss due to drought. Restructured Weather based crop insurance scheme also provide coverage for dry spell with a maximum payout of Rs 17500 /Ha for the period from 15th March o 31st May 2024

(c): Does not arise

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